

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 223/97

MONDAY, THIS THE 10TH DAY OF FEBRUARY, 1997.

C O R A M:

HON'BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. Subramanian
Diesel Assistant,
Southern Railway,
Erode.

..Applicant

By Advocate Mr. T. C. Govindaswamy

Vs.

1. Union of India through
the General Manager,
Southern Railway,
Headquarters Office,
Park Town P.O.
Madras-3.

2. The Chief Personnel Officer,
Southern Railway,
Headquarters Office,
Park Town P.O.,
Madras-3.

3. The Divisional Personnel Officer
Southern Railway,
Palghat Division,
Palghat.

..Respondents

By Advocate Mr. Mathews J. Nedumpara

The application having been heard on 10.2.97, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The prayer in this application is for a declaration that the applicant on promotion as Diesel Assistant in the scale of Rs. 950-1500 w.e.f. 14.1.95 is entitled to have his initial pay in that post under Rule 1313 (a)(1) of the Indian Railway Establishment Code Vol.II with reference to the last pay drawn by the applicant in the post of Khalasi Helper and for a direction to the respondents to fix it accordingly. When the application came up

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for admission, learned counsel on both sides agreed that the application may be disposed of with a direction to the respondents to consider the representation dated 13.9.96 and dispose of the same within a reasonable time frame.

2. In the result, in the light of the submission of the learned counsel appearing on both sides, the application is admitted and disposed of with the direction to the respondents to consider the representation submitted by the applicant on 13.9.96 Annexure A2(b) in the light of the relevant provisions of the Railway Establishment Code Vol.II and other instructions on the subject and to give him a speaking order within a period of two months from the date of receipt of a copy of this order.

3. There shall be no order as to costs.

Dated the 10th February, 1997.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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LIST OF ANNEXURE

1. Annexure A2(b): A true copy of the representation dated 13.9.96 submitted by the applicant to the third respondent.

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